

A.K.Routray Vrs. UOI

Orders/Directions Sl. No. 3

O.A. No. 877 of 2013

Order dated: 14.05.2014

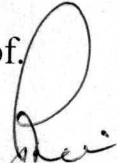
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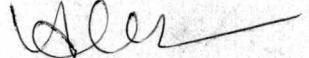
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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On the prayer made by Mr. S.Barik, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, he is permitted to withdraw M.A. No. 156/14. Accordingly, M.A. No. 156/14 stands disposed of.


MEMBER(Admn.)


MEMBER(Judl.)

RK